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Title: The Minister of State in the Ministry of Rural Development, Minister of State in the Ministry of Panchayati Raj and Minister of State in the Ministry of Drinking Water and Sanitation laid a statement regarding status of implementation of the recommendations contained in the 39th Report of Standing Committee on Rural Development on Demands for Grants (2013-14), pertaining to the Ministry of Panchayati Raj.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT, MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ AND MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA): Madam, I beg to present the statement on the status of implementation of the recommendations contained in the 39th Report (15th Lok Sabha) of the Standing Committee on Rural Development in pursuance of the direction 73A of the hon. Speaker, Lok Sabha *vide* Lok Sabha Bulletin-Part-II dated September 1, 2004.

The 39th Report of the Standing Committee on Rural Development (15th Lok Sabha) was presented to the Lok Sabha on 30.04.2013. The report relates to examination of Demands for Grants of Ministry of Panchayati Raj for the year 2013-14.

Action taken statement on the recommendations/observations contained in the report of the Committee had been sent to the Standing Committee on Rural Development on 30.08.2013.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of the Annexure. I would request that this may be considered as read.